

Setting-up of mega nuclear power reactors

4323. SHRI SAMBHAJI CHHATRAPATI: Will the PRIME MINISTER be pleased to state:

(a) whether Government has taken a decision to set-up ten Mega Power Pressurized Heavy Water Reactors with a total capacity of 7,000 MW in the country;

(b) if so, the details thereof and the locations identified for the purpose;

(c) whether any understanding has been reached between India and France in respect of nuclear reactor proposed to come up in Rajasthan when the President of France visited India recently; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir.

(b) The Government in June 2017 accorded administrative approval and financial sanction for setting up ten indigenous Pressurised Heavy Water Reactors (PHWR) of 700 MW each in fleet mode. These reactors are proposed to be set up at the following locations:—

Location and State	Project	Capacity (MW)
Chutka, Madhya Pradesh	Chutka - 1&2	2 X 700
Kaiga, Karnataka	Kaiga - 5&6	2 X 700
Mahi Banswara, Rajasthan	Mahi Banswara - 1&2	2 X 700
Gorakhpur, Haryana	GHAVP - 3&4	2 X 700
Mahi Banswara, Rajasthan	Mahi Banswara - 3&4	2 X 700

(c) No, Sir.

(d) Question does not arise.

Complaint against flouting of environmental Rules

4324. SHRIMATI SASIKALA PUSHPA: Will the PRIME MINISTER be pleased to state:

(a) the details of ports in the country through which uranium is imported from Russia, Uzbekistan, Kazakhstan, France and Canada;

(b) whether any rules and procedures particularly with reference to environment protection/conservation has been prescribed by the International Atomic Energy Agency

(IAEA) for importing Uranium;

(c) if so, the details thereof;

(d) whether any complaint has been lodged with IAEA against India in connection with flouting of environmental rules/norms while importing Uranium; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Uranium is imported from Russia, Kazakhstan, France and Canada through Jawaharlal Nehru Port Trust (JNPT), Mumbai and Rajiv Gandhi International Airport (RGIA), Hyderabad. However, no uranium has been imported from Uzbekistan so far.

(b) No, Sir.

(c) Question does not arise in view of (b) above.

(d) No, Sir.

(e) Question does not arise in view of (d) above.

Agreement between NPCIL and EDF of France

4325. SHRI N. GOKULAKRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Nuclear Power Corporation of India Limited (NPCIL) and EDF of France have signed an agreement for building 10,000 MW Jaitapur nuclear power plant, making India the fifth country to opt for the European Pressurised Reactor (EPR) technology that is yet to become commercially operational anywhere in the world;

(b) if so, the details thereof;

(c) whether it is also a fact that all the nuclear power projects using the EPR technology currently under construction are facing time and cost overruns; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) Nuclear Power Corporation of India Limited (NPCIL) and *Electricite de France* (EDF) of France have on March 10, 2018 signed an Industrial Way Forward Agreement for implementation of six nuclear power reactor units at Jaitapur, Maharashtra with a total capacity of about 10,000 MW. The